CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

M.A. No.310/00019/2020 in O.A.No.310/001294/2019

Dated the Monday, 24th day of February, 2020

PRESENT

Hon'ble Mr.P. Madhavan, Judicial Member Hon'ble Mr.T. Jacob, Administrative Member

- The Secretary,
 Ministry of Railways,
 Railway Board,
 Rail Bhavan, New Delhi;
- The General Manager,
 Southern Railway,
 Park Town, Chennai-600 003;
- 3. The Divisional Railway Manager, Chennai Division, Personnel Branch, Park Town, Chennai-600 003;
- 4. The Principal Chief Personnel Officer, Southern Railway, Chennai Division, Personnel Branch, Park Town, Chennai-600 003.

...Applicants

(By Advocate : Mr. K. Vijayaraghavan)

Vs.

1. J. Juliet,

D/o. Johnson, Chief Nursing Superintendent (Emp. No.15204686214) Southern Railway Head Quarters Hospital, Perambur, Chennai-600 023 Having residential address at: N.65, Rajamangalam, 8th Street, Villivakkam, Chennai-600 049;

Motcha Mary Preetham,
 W/o. Preetham
 D/o. P. Rajarathinam,
 Chief Nursing Superintendent (Emp. No.15204749017)
 Southern Railway Head Quarters Hospital,
 Perambur, Chennai-600 023

Having residential address at: No.93/G, 26 Labour Colony, 9th Street, Guindy Industrial Estate, Chennai-600 032;

3. K. Valarmathi,

W/o. E. Jayaprakash,

D/o. B. Krishnan,

Chief Nursing Superintendent (Emp. No.15204686561)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.B23, Abirami Apartment,

Babu Rajendra Prasad 1st Street,

West Mamblam, Chennai-600 017;

4. Kursheed Jehan S. Ahmed,

W/o. Sirajudeen Ahmed,

Chief Nursing Superintendent (Emp. No.15208125387)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.34, Flat No.7, Fathima Apartments,

Thakkar Street, Purasaiwakkam, Chennai-600 049;

5. Mary Chandrika,

D/o. Stephen Benjamin,

Chief Nursing Superintendent (Emp. No.15204485737)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.I/c, Seeyalam Street,

Villivakkam, Chennai-600 049;

6. R. Muthumari,

D/o. S. Ramakrishnan,

Chief Nursing Superintendent (Emp. No.15208125480)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.37/1, Thirupacheeswar Street,,

Ayanavarm, Chennai-600 023;

7. Alice Shaji,

D/o. Pathankurivilla,

Chief Nursing Superintendent (Emp. No.15204485713)

Southern Railway Head Quarters Hospital,

Perambur, Chennai-600 023

Having residential address at:

No.10, T.V.K. 3rd Street,

Villivakkam, Chennai-600 049.

...Respondents

(By Advocate: Mr. G. Thiyagarajan)

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ORAL ORDER

(Order: Pronounced by Hon'ble Mr.P. Madhavan, Member(J))

MA has been filed seeking the following relief:-

"to modify its order dated 26.09.2019 by directing the

Respondents/Applicants to submit representations in their

individual names and to pass such and further orders which

deem fit and proper in the facts and circumstances of the

case and thus render justice."

2. Learned counsel for the respondents/Applicants submit that applicants

are ready to file individual representations within a time frame stipulated by

the Tribunal.

3. In view of the above, respondents/applicants in OA No.1294/2019 are

directed to submit individual representations within a period of two weeks from

today and upon reciept of the same, respondents in the OA are directed to

consider and dispose them of by passing a reasoned and speaking order within

a period of three months from the date of receipt of copy of the individual

representations.

4. MA is accordingly disposoed of with the above direction

(T. JACOB)
MEMBER(A)

(P.MADHAVAN) MEMBER(J)

24.02.2020

asvs